

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P. No.(IB)856(MB)/2017
MA 290/2018, MA 237/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Peerless Financial Services Ltd

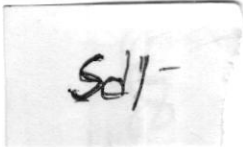
Vs
Rasoya Proteins Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

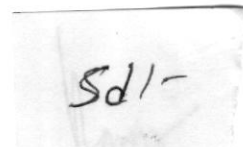
ORDER

11. **MA 290/2018 & MA 237/2018 in T.C.P. (IB)-856(MB)/2017**

Wrongly on Board



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)